BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FIFTIETH REPORT

(Presented on 22.10.2008)

The Business Advisory Committee held a sitting on Monday, the 20th October, 2008.

2.	The Committee recommend the allocation of ti	ime to the following items of
busine	ess as shown against each:	
(1)	Discussion on the Statutory Resolution seeking disapproval of the Employees State Insurance (Amendment) Ordinance, 2008.	
(2)	The Employees State Insurance (Amendment) Bill, 2008 (replacing the Ordinance) (Consideration and passing)	2 hours
(3)	Discussion on the Statutory Resolution seeking disapproval of the Agricultural and Processed Food Products Export Development Authority (Amendment) Ordinance, 2008.	2 hours
(4)	The Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2008 (replacing the Ordinance) (Consideration and passing)	2 nours
(5)	The National Waterway (Kakinada-Pondicherry Stretch of Canals and the Kaluvelly Tank, Bhadrachalam-Rajahmundry Stretch of River Godavari and Wazirabad-Vijayawada Stretch of River Krishna) Bill, 2006 (Consideration and passing)	1 hour
	Contd2/-	

(6)	The Indian Maritime University Bill, 2007 (<u>Consideration and passing</u>)	2 hours
(7)	Discussion and Voting on Supplementary Demands for Grants (Railways) for 2008-09.	4 hours
(8)	Discussion and Voting on Supplementary Demands for Grants (General) for 2008-09.	4 hours
(9)	The Drugs and Cosmetics (Amendment) Bill, 2005 after it has been passed by Rajya Sabha (Consideration and passing)	2 hours
(10)	The Collection of Statistics (Amendment) Bill, 2007 after it has been passed by Rajya Sabha (Consideration and passing)	1 hour
(11)	The Airports Economic Regulatory Authority of India, Bill, 2007 (Consideration and passing)	2 hour

NEW DELHI; 20th October, 2008 Asvina 28, 1930 (Saka)

SOMNATH CHATTERJEE Chairman, Business Advisory Committee.